

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:870
ANSWERED ON:31.07.2006
VILLAGE GRAIN BANKS
Sugavanam Shri E.G.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of villages where village grain banks have been set up so far, State-wise;
- (b) whether there has been any delay in approval for the village grain banks;
- (c) if so, the reasons therefor;
- (d) the steps taken for its speedy approval;
- (e) the fund allocated for these grain banks during the last three years, year-wise and State-wise;
- (f) whether the funds have not been fully utilised;
- (g) if so, the reasons therefor; and
- (h) the measures proposed for its proper utilisation?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): The Village Grain Banks (VGB) scheme was initially being handled by the Ministry of Tribal Affairs who sanctioned 4858 VGBs, out of which 1482 grain banks have been set up so far as per state wise details given in Annexure-I. The Scheme was transferred to Department of Food & Public Distribution in November 2004, and sanction has been issued for setting up of 3962 VGBs so far in 2005-06 and 2006-07 as per details given in Annexure -II.

(b): No, Sir. Consequent upon the transfer of the scheme to the Department of Food & Public Distribution, the scheme was revised and approved by the Central Government in February, 2006. Thereafter, 3282 Grain Banks were sanctioned in March, 2006 within the financial year ending 31.3.2006. For the year 2006-07, proposal for 680 Grain Banks were received and approved without delay.

(c) & (d): In view of (b) above, the question does not arise.

(e) & (f): For the revised scheme, a provision of Rs. 20.00 crores was provided for its implementation in 2005-06. Out of this amount, Rs.19.76 crores was utilized for sanctioning of banks. During 2006-07, out of a total provision of Rs.50.00 crores, an amount of Rs. 3.72 crores has been sanctioned so far.

(g): In view of utilization of funds, as in (e) and (f), question does not arise.

(h): States have been asked to expedite submission of their proposals, so that available funds are fully utilized. The revised scheme, provides for the monitoring and evaluation to ensure proper utilization of cash/foodgrains.

ANNEXURE-I

ANNEXURE REFERED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO.870 DUE FOR ANSWER ON 31.07.2006 IN THE LOK SABHA.

Statement showing number of grain banks sanctioned and established during the period from 1996-97 to 2003-04:

Sl. NO.	States	No. of Grain Banks sanctioned	No. of Grain Banks sanctioned
---------	--------	----------------------------------	----------------------------------

1.	Maharashtra	259	138
2.	Andhra Pradesh	905	85

3. West Bengal	152	50
4. Bihar	61	25
5. Gujarat	237	113
6. Madhya Pradesh	2461	449
7. Orissa	662	530
8. Tripura	78	61
9. Rajasthan	33	25
10. Tamil Nadu	2	2
11. Kerala	8	5
Total	4858	1482

ANNEXURE -II

ANNEXURE REFERED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO.870 DUE FOR ANSWER ON 31.07.2006 IN THE LOK SABHA.

VILLAGE GRAIN BANKS SCHEME

Statement showing funds sanctioned for establishment of Grain Banks during 2005-06 and 2006-07.

S. No.	State	No. of Banks sanctioned	Total Financial Assistance Rs.
--------	-------	-------------------------	--------------------------------

2005-06

1	Andhra Pradesh	(March, 06)	1214	7,72,68,672
2.	Orissa	(March, 06)	240	1,52,75,520
3.	Chattisgarh	(March, 06)	262	1,66,75,776
4.	Madhya Pradesh	(March, 06)	926	4,76,37,599
5.	Jharkhand	(March, 06)	583	3,71,06,784
6.	Tripura	(March, 06)	13	8,27,424
7.	Meghalaya	(March, 06)	44	28,00,512
	Total		3282	19,75,92,287

2006-07

1.	Uttar Pradesh	(May, 06)	500	2,57,59,800
2.	Assam	(May, 06)	100	63,64,800
3.	Sikkim	(July, 06)	80	50,91,840
	Total		680	3,72,16,440